

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI).

(a) A proposal was received in the Central Electricity Authority from Madhya Pradesh State Electricity Board in 1971 for installation of 4×300 MW power station and again in 1973 for installation of 5×200 MW thermal power station in Singrauli area. Both these proposals did not contain feasibility studies and site investigation. The Madhya Pradesh State Electricity Board subsequently carried out further site investigations and submitted to the Central Electricity Authority in April 1974 a fresh project report for 2000 MW thermal power station at a new site at Waidhan town in Siddhi District. The Central Electricity Authority discussed the proposal with Madhya Pradesh State Electricity Board when it was agreed that considering the large potential of the site the proposal will be revised to instal 500 MW generating unit. The Madhya Pradesh State Electricity Board have recently submitted a Feasibility Report for the installation of 2 units of 500 MW at Waidhan.

(b) Yes, Sir.

(c) Yes, Sir.

(d) The Central Electricity Authority will be able to complete their techno-economic appraisal after the arrangements for colling water supply and the coal linkage for the project are examined and confirmed. The matter has been taken up with the concerned authorities. The time frame in which the project can be taken up would depend on the demand projections and availability of funds.

बिद्युत् संकट

23. श्री रामबाबू राठी : क्या ऊर्जा और सिंचाई तथा कोयला संक्री यह बताने की कृपा करें कि :

(क) गंभीर सूखे की स्थिति के कारण उत्पन्न जल संकट को ध्यान में रखते हुए बिद्युत् संकट दूर करने के लिए सरकार ने अब तक क्या कार्यवाही की है ; और

(ख) निकट भविष्य में बिद्युत् संकट दूर करने के लिए क्या कार्यवाही की गई है ?

ऊर्जा और सिंचाई तथा कोयला संक्री (श्री ए० बी० ए० राठी जल सौकर) : (क) और (ख) : देश में बिद्युत् की उपलब्धता में सुधार करने के लिए अनेक काम उठाए गए हैं ; इनमें निम्नलिखित शामिल हैं :—

- (1) केन्द्रीय सेक्टर में वर्तमान प्रतिष्ठापित ताप बिद्युत् क्षमता से अधिकतम उत्पादन करना । राज्य सरकारों को जो सलाह दी गई है कि वे भी इसी प्रकार अपनी प्रतिष्ठापित ताप बिद्युत् क्षमता से अधिकतम उत्पादन करें ।
- (2) 1978-83 की अवधि में लगभग 17122 मेगावाट नई उत्पादन क्षमता को प्रतिबद्धि करना । इसमें से लगभग 3000 मेगावाट नई क्षमता 1978-79 के दौरान चालू की जा चुकी है ।
- (3) जिन राज्यों में कालतु बिजली है उन राज्यों से, कमी वाले राज्यों को बिजली का अन्तरण ।
- (4) कोयले के स्टॉक को मानीटरिंग करना और यह सुनिश्चिन करना कि ताप बिद्युत् केन्द्रों पर पर्याप्त कोयला उपलब्ध रहे ।
- (5) प्राथमिकताओं को क्रमबद्ध योजना के अनुसार बिजली का युक्ति सगत उपयोग ।

Power Shortage in Villages of Rajasthan

24. SHRI JAI NARAIN: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether it is a fact that villagers of Rajasthan State have been facing an acute shortage of power; and

(b) if so, what remedial measures Government have taken in the matter?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI):
(a) Rajasthan State has been facing shortage of power due to the severe drought conditions in the Northern Region resulting in lower hydel availability from Hydro power stations, and

outage of 220 MW unit at Rajasthan Atomic Power Plant (RAPP) at Kota. Although there are no notified power cuts in respect of the power supply to the agricultural consumers in the rural areas of the State, the supply to these consumers is sometimes affected when the feeders supplying power to these consumers get disconnected during load shedding for regulating overall consumption in the State.

(b) To mitigate the power shortage in Rajasthan, an off peak relief (between 11 PM and 6 AM of the next day) to the extent of about 4 lakhs units per day has been arranged from the neighbouring State of Madhya Pradesh with effect from 2nd/3rd March, 1980. The above relief is in addition to the assistance to the extent of 5 to 6 lakh units per day to Rajasthan from the Central Sector Badarpur Thermal Power Station.

The situation is expected to improve substantially towards the end of third week of the current month when the generating unit at Kota Atomic Power Station and 210 MW Unit at Badarpur are expected to be recommissioned.

Demand for a Television Centre in Gujarat

25. **SHRI MAGANBHAI BAROT:**

SHRI AHMED M. PATEL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that there is demand for a television centre in Gujarat;

(b) whether any survey has been made in this connection;

(c) what is the expected expenditure for the installation of the television centre in Gujarat; and

(d) when the said television centre is expected to be installed and commissioned in Gujarat?

THE MINISTER OF INFORMATION AND BROADCASTING & SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) Yes, Sir.

(b) and (d). In Gujarat, a T.V. Centre is proposed to be set up at Ahmedabad during the Sixth Plan period. A site has been selected near Thaltej and action is on hand to acquire it. The Centre is scheduled to be commissioned in the last year of the Sixth Plan i.e. 1982-83.

(c) Rs. 475 lakhs.

Proposal to reform Judicial System

26. **SHRI AMAR ROYPRADHAN:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Government propose to reform judicial system in the country; and

(b) if so, the details in this regard and if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): (a) and (b). Notwithstanding the fact that the Law Commissioner in its 77th Report has observed that basically the system of administration of justice is sound and by and large suitable, whenever any difficulty arises in an otherwise sound system measures have to be devised to remedy the same. Reforms in judicial administration is thus a continuous process and the Government are actively considering to reform the judicial system in conformity with the hopes and aspirations of the people.

Sanctioned Grants for Relief and Rehabilitation for West Bengal

27. **SHRI CHITTA MAHATA:** Will the Minister of SUPPLY AND REHABILITATION be pleased to state the grants sanctioned for the relief and rehabilitation of displaced persons for 1979-80 and 1980-81 for the West